

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 537/2023

IN THE MATTER OF:

News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA'S Master Plan Rethink"

REPLY AFFIDAVIT ON BEHALF OF ENVIRONMENT DEPARTMENT, GOVERNMENT OF NCT OF DELHI

I, K.S. Jayachandran, Special Secretary (Environment), Department of Environment, GNCTD do hereby solemnly affirm and state as under:

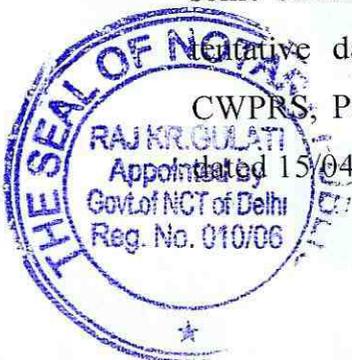
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NDOH:- 30/4/25

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STATUS REPORT IN COMPLIANCE OF ORDER DATED 16.01.2025

1. That this Hon'ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink," with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon'ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024, 17.09.2024 and 15.01.2025 in compliance to orders passed by this Hon'ble Tribunal and same are available on records of this Hon'ble Tribunal.
3. That, a review meeting was held on 16.04.2025 under Chairmanship of Principal Secretary (Env.), GNCTD, to review the progress made to comply with this Hon'ble Tribunal's directions as well as to expedite compliances of pending decisions of HLC. Minutes of Meeting dated 16.04.2025 is annexed at **Annexure I**.
4. That, IFCD informed that requisite payment of 80.00 lacs for the Mathematical and Physical Model to conduct the "Scientific Assessment of impact on flood prone area for Delhi region after the recent flood wherein the highest water level at OBR was reached at 208.66m and to suggest the measures." CWPRS, Pune has raised the data related issues having gap in some stretch. In this regard, SOI is coordinating to resolve the issue. The tentative date of completion of study is 31.08.2025, as informed by CWPRS, Pune. Action Taken report is annexed as **Annexure – II** (email



dated 15/04/2025 from I&FCD)

5. Principal Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. Meetings have been held under DMs of Central, South East and North districts with DDA, GSDL and I&FCD, wherein it has been decided during joint inspection by team dated 02.04.2025(South- East) that TSM would be appropriate to demarcate the 1:100 floodplain and for that a schedule will be prepared and shared by the Revenue department for their concerned districts for carrying out joint inspection of geo-coordinates of 1:100 on the ground. Joint Inspection Report is annexed as **Annexure – III.**
6. That, work for defining and demarcation of 1:25 year's flood plain of River Yamuna have been completed and DDA was directed to erect the missing bollards. For this, as on 17.04.2025, out of total 603 bollards, total of 542 bollards have been installed. Further, 45 locations are not reachable and at 16 other locations it is not feasible to install bollards. Details annexed as **Annexure – IV** (email dated 17th April, 2025 from Land Management, DDA)
7. In the next stage of the work, an extensive field survey will be carried out by the revenue staff (Patwari, etc.) to verify the nature of the built-up areas—whether they belong to government institutions, are allotted by DDA, or are encroachments. In the final stage, the concerned departments will take necessary action based on the report submitted by the field survey team.



8. That, DDA has informed that survey of Zone 'O' has been completed and they are analysing encroachments based on the survey findings.

9. That, meanwhile, DDA informed that encroachments are being continuously removed from floodplain on regular basis and details of removal of encroachment in 'O' Zone for the period from 01.01.2022 to 31.03.2025 is as under:

- Area reclaimed by encroachment removal by Land Management Department in 'O Zone – 2.22 Acres
- Area reclaimed by encroachment removal by Horticulture Department in 'O Zone – 2010.7778 Acres

Total Area reclaimed = 2012.9978 Acres (814.631 ha)

And possession of the same has been taken over by DDA. Details are annexed as Annexure -V. (email dated 17th April, 2025 from Land Management, DDA)

10. That the present status report may please be taken on record.


DEPONENT

Verification

Verified at New Delhi on 12⁹ APR 2025 28th of April, 2025 that the contents of the affidavit are true and correct as per my knowledge, based on the records maintained by the office and no material has been concealed from this Hon'ble Tribunal.

ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI


DEPONENT



12 9 APR 2025

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Department of Environment,

Government of NCT of Delhi, 6th Level, C-Wing, Delhi Secretariat
New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-I/520-37 Dated: 24/04/2025

Minutes of Meeting

A meeting was convened under the Chairmanship of Pr. Secretary (Env. & Forests), GNCTD on 16.04.2025 at 11:00 AM in his Conference Hall, at Level 6", C-Wing, Delhi Secretariat, IP Estate, New Delhi to review the pending issues emanating from **compliance of directions of HLC constituted by Hon'ble NGT in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.**

Officers from DDA, GSDL, Revenue Districts (North-East, Shahdara, East, Central, North and South-East) and IFCD attended the meeting. **Record of attendance is at Annexure-I.**

1. At the outset, Principal Secretary (E&F), GNCTD welcomed all the participants and thereafter, Special Secretary (Environment) gave a brief presentation regarding crucial issues requiring attention towards complying with timelines decided by the HLC to fulfil the mandate of the Committee. It was appraised that the mandate of committee is to get spot inspections and demarcation of flood plains of Yamuna in the area concerned and suggest measures to prevent and remove the encroachments and unauthorized constructions falling within the flood plains.
2. It was also appraised that next date of hearing is 30.04.2025 and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 16.01.2025.
3. All participants were also appraised that the Hon'ble NGT directions vide order dated 16.01.2025 encompasses the following:

.....the joint committee to complete the said exercise of ground truthing by 15.04.2025 and demarcation of flood plain zone of river Yamuna be also done within the same period.

.....GNCTD and DDA are directed to file their compliance affidavit by 20.04.2025

4. The Principal Secretary directed Deputy Commissioners (Revenue) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly and timelines to be shared for their respective districts to complete the exercise. Updated ATRs/status should be shared with the Environment Department for the Affidavit, including DM meeting details by 23.04.2025.

(Action: Revenue Department, DDA, IFCD and GSDL)

5. DDA was directed to install missing bollards on the 1:25 year floodplain of River Yamuna and provide timelines for 1:100 year floodplain demarcation through bollards, and share the updated status/ATRs by 23.04.2025 with the Environment Department for the Affidavit. DDA was also asked to provide the drone survey details of Zone 'O'.

(Action: DDA)

6. DDA was directed that total area under encroachment to be removed from floodplain may be communicated to the Environment Department as well.

(Action: DDA)

7. In order to complete this exercise the TSM survey has been requested to be conducted by Revenue Districts for which it was decided that any funding required for the purpose may be met out by DPCC. It was further directed that on receipt of proposal or estimate 30% advance may be made to the Revenue Districts.

(Action: Revenue Department, Department of Environment and DPCC)

8. GSDL has calculated the area of the 1:25 year floodplain to be approximately 6,552.98 hectares. As per the meeting, the Delhi Development Authority (DDA) is to verify and confirm the actual area falling within this floodplain zone.

(Action: DDA and GSDL)

9. In addition to the above, concerned department/agencies were requested to provide information as per the following format:

	Area	Demarcation	Area under encroachment	Encroachment removal plan
1:25 year floodplain				
1:100 year floodplain				
O- Zone				

(Action: Revenue Department, DDA, IFCD and GSDL)

Meeting ended with a vote of thanks to the chair.


Nigam Agarwal
Director (Environment)

To

1. Divisional Commissioner, GNCTD
2. Principal Secretary, Irrigation Flood and Control Department, GNCTD
3. Vice Chairman, Delhi Development Authority
4. Commissioner, Municipal Corporation of Delhi
5. Secretary (IT), GNCTD
6. Managing Director, GSDL.
7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD


(Nigam Agarwal)
Director (Environment)

Status Report of Concerned Department in Compliance to minutes of meeting dated 07.01.2025

S.No	Minutes of meeting dated 07.01.2025	IFCD
1	<p>Discussing the directions of HLC on 04.11.24, IFCD informed that level of 1:100 as certified by CWC have been overlaid in a map by GSDL and the same has been provided to DDA. As the joint teams for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain is already been constituted as per para 4 of the minute of the HLC meeting held on 04.11.2024, Principal Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. P. Secretary also directed the joint teams to define the timelines for the respective districts and also share the updated ATRs/ status as on 10.01.2025 to Environment Department for inclusion in the Affidavit, along with details of the meetings held under DWI'</p>	<p>IFCD Pertain to DDA and DIV Com beeing land owning agency and I&FCD is ready Physical ground truthing as and when schedule received.</p>
2	<p>Para 4 Para 5</p> <p>Additionally, IFCD was asked to pursue the project with CWPRS, Pune and ensure completion at earliest. IFCD was directed that timelines for completion of projects should be informed to Environment Department and technical inputs from CWPRS for the affidavit be shared before 10th Jan, 2025.</p>	<p>I&FCD has already done the requisite payment of 80.00 Lacs for the Mathematical and Physical Model to conduct study of "Scientific Assessment of Impact on Flood Prone Area for Delhi region after the recent flood wherein highest water level at ORB was reached at 208.66m and to suggest the measures". CWPRS, Pune has raised the data related issues having gap in some stretch. In this regard, SOI has provided the Data on 24.04.2025. The tentative date of completion of study is 31.08.2025, as informed by the CWPRS, Pune, subjected to provided the corrected/validated data.</p>

3	Para 6 The HLC had directed DDA to erect the missing bollards of 1:25 year's flood plan of River Yamuna. DDA was also asked to provide the timelines to complete the exercise. And share the updated status/ ATR till 10.01.2025 with Environment Department for inclusion in the Affidavit.	Does not pertain to this I&FCD
4	Para 7 The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of zone 'O' have been completed. GSDL have provided the shape files with Khadra numbers to DDA which will help in fixing geo coordinates of encroachment in floodplain with clear demarcation of government and private land. DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far 1537.11 acres of floodplain have been freed from encroachment during the period of 31 months (May 2022 to December 2024) and possession of the same has been taken over by DDA. It was directed that total area under encroachment to be removed from floodplain may be communicated to the Environment Department as well.	Does not pertain to this I&FCD
5	Para 8 Lastly, the Principal Secretary (Env.) directed that ATR in the form of affidavit be filed before Hon'ble NGT well before next date of hearing i.e. 16.01.2025 and to ensure this all concerned Departments/ agencies were directed to submit the latest status by 10.01.2024.	In this regard, ATR of I&FCD was forwarded vide 28.08.2024.

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Joint Inspection Report

Date 02/04/2025

Ref: F SOMCEN/25/2025/4197-4202 dated 27/03/2025

Joint inspection in reference to the above said notice was carried out in the presence of following staff

1. Bijendra Singh, Patwari, Somnathwari, Patwari
2. L.S. Kishore, JE/IRFC, Somnathwari
3. Lalit Bichani, Kanooongo, DDA/24/2025
4. Shubham Damaal, Patwari, DDA/14/2025
5. Pallavi Tomar, Executive (GSDL)
6. Ajay Kumar, Executive (GSDL)

The inspection was carried out for verification of tentative location of 2:100 Yamuna Flood Plains as per map available with SCOT staff. It was observed that certain bollards of 1:25 were found near the tentative location (as per geo coordinates on map available) of 1:100 Yamuna Flood Plains. It was mutually agreed that for identifying the exact location of 1:100 flood plains, the TOP of location would be appropriate. Further, it is informed that the staff of Horticulture Deptt. (DDA) & Planning Deptt. (DDA) were not present at the inspection for ground truthing. Further, it would also be appropriate that the staff from UP Irrigation should also be present as some parcel of land falls under their jurisdiction.

(Brijpat) 02/04/25

Lalit 02-04-2025 Kanooongo/DDA

(JE IRFC) 02/04/25

Shubham Damaal 02-04-2025 (Patwari, DDA)

Pallavi 2/4/2025 (Geostatistical executive) GSDL

Ajay 02/04/2025 (Geostatistical Executive) GSDL

Sub : - ATR in the matter of Hon'ble NGT order dated 16.01.2025 in OA 537/2023 - "Why floodir has forced DDA's Master Plan Rethink "

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Annexure - IV

ad adlmccda@gmail.com

Thu, 17 Apr 2025 10:01:18 PM +0530

To "Ranjna Sharma" <ranjana.sh@delhi.gov.in>

Tags Not in Contacts

Madam/ Sir,

Please find ATR/ status of DDA as under:-

1. Details of removal of encroachment in 'O' Zone for the period from 01.01.2022 to 31.03.2025 is as under:

Area reclaimed by encroachment removal by LM Deptt in 'O Zone – 2.22 Acres

Area reclaimed by encroachment removal by Horticulture Deptt in 'O Zone – 2010.7778 Acres

Total Area reclaimed = 2012.9978 Acres

2. As on 17.04.2025, out of total 603 bollards, total of 542 bollards have been installed . Further, at 45 locations are not reachable and at 16 other locations it is not feasible to install bollards.

Regards,

☺ 2 Attachment(s) • Download as Zip • Add To

 18 Details_of_demolition_in... .pdf
1.9 MB • 

 Demolition data LM for O Zo... .pdf
494.9 KB • 

Details of demolition in 'O' zone for last 3 years i.e. from 01.01.2022 to 31.03.2025

S. No.	Division/ Branch/ Zone	Area / Locality	Date of Demolition DD-MM-YYYY	No of Demolitions	Structures removed / Extent of Demolition Action Taken	Area (in Acre) Reclaimed (in Acre Only)	Remarks
1	HD-II	Vasudev Ghat		1	Agricultural Land	158	
2	HD-II	Vasudev Ghat	20/02/2023	1	Agricultural Land	2.10	
3	HD-II	Vasudev Ghat	30/01/2024	1	1 No Religious Structure 3 Nos Labour huts 3 Nos Semi purca Structures 1 No Dairy Farm	0.13	
4	HD-II	Vasudev Ghat	8/2/2024	1			
5	HD-II	Vasudev Ghat	28/05/2024	1	1 Semi-Purca Structures, 2 Nos 2 Religious Structure 1 No. 3 Wrestling Playground 1 No.	0.61	
6	Hort Div -7	'O' Zone area between NH74 and Railway line, behind CWC Flats, Eastern Bank (Amrut Biodiversity park)	27.06.2022, 28.06.2023, 10.09.2023, 05.07.2024	1	Cultivation/buggies	117.7	
7	Hort Div -7	ODA land in Yamuna floodluna between ITO bridge and Railway Line, near south of Yamuna Bank Metro Station	21.09.2022, 23.02.2023	2	Cultivation	9.94	
8	Hort Div -7	DDA land from NH74 to Baranullah drain (Kalindi Aerial Entry) 163 Ha	19.06.2022, 20.06.2022, 23.06.2022, 07.07.2022, 27.07.2022, 27.08.2022, 24.11.2022, 21.02.2023, 05.07.2024, 26.07.2024	1	Cultivation/buggies	76.64	
9	Hort Div -7	Mayur Nature Park	22.02.2023, 21.03.2023, 24.03.2023, 24.04.2023, 28.04.2023, 07.05.2023, 08.05.2023, 17.05.2023, 15.05.2023, 16.05.2023, 18.05.2023, 27.05.2023, 23.05.2023, 26.05.2023, 19.06.2023, 23.06.2023, 20.10.2023, 21.10.2023, 26.10.2023, 27.10.2023, 24.06.2024, 05.07.2024, 18.07.2024 to 22.07.2024	1	Cultivation/buggies	1191.06	
10	Hort Div -7	Hindon Sarovar (NH 24 to DND Flyway) Yamuna flood plain area	11.04.2023	1		12.5	
11	Hort Div -7	ODA Land between ITO Barrage and Railway line (Eastern Bank) near Yamuna Bank Metro Station	12.10.2023, 13.10.2023	1	Cultivation	20	
12	Hort Div -7	Kalindi Biodiversity park	30.10.2023	1		2	

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13	Hort.Div-7	Taimur Nagar, Joga Bar Extension	09.02.2024, 14.02.2024, 16.08.2024, 17.08.2024	1	Cattle sheds, Parking and Rickshaw charging stations	0.54
14	Hort.Div-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P. Portion. (86 Hact. area)	22.06.2023, 27.12.2023, 20.01.2023, 14.02.2023, 16.02.2023, 17.02.2023, 21.03.2023, 15.06.2023, 24.09.2023, 14.06.2024	1	Cultivation/ Nursery/ Jhuggi	68.89
15	Hort.Div-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Western Bank) Asita, West (Development of Land beyond Geeta Colony Bridge to Shantivan drain). (107 Hact Area)	11.01.2023, 17.01.2023, 24.03.2023, 27.03.2023, 02.12.2023	1	Cultivation/Jhuggies	18.68
16	Hort.Div-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Development of land beyond Wazirabad Barrage to ISBT Bridge (Eastern Bank) Garhi Mandu. (236.50 Hact. Area)	28.06.2022, 29.06.2022, 01.12.2023	1	Religious Structure, Wrestling Ground	21.42
17	Hort.Div-7	Yamuna River Ghat Area	28.05.2024, 01.06.2024	1	Religious Structure, Wrestling Ground	0.9
18	Hort.Div-7	Mayur Nature Park	18.07.2024 to 22.07.2024	1	Jhuggies illegal nursery borewells cattle sheds cultivation	390
19	Hort.Div-7	Taimur Nagar, Joga Bar Extension	17.08.2024 to 18.08.2024	1	140 pacca house	
20	Horticulture Division-9	Asita East	22.06.2022 10.08.2022 17.08.2022 19.08.2022 2/7/2023 2/16/2023 2/17/2023 3/13/2023 3/14/2023 4/13/2023 4/20/2023 15.06.2024	1 1 1 1 1 1 1 1 1 1 1 1	Cultivation/ Nursery/ Jhuggi/Religious Structure	36.38
21	Horticulture Division-9	Asita West (Yamuna Vatika) (Part-A + B)	11.01.2023 17.01.2023 24.03.2023 3/28/2023 3/29/2023 12/1/2024 12/2/2024	1 1 1 1 1 1 1	Cultivation/ Nursery/ Jhuggi/Religious Structure	14.08
22	Horticulture Division-9	Yamuna Vanasthali	28.06.2022 09.06.2022 2/20/2023 2/21/2023 3/22/2023 3/23/2023 4/17/2023 4/18/2023 4/26/2023	1 1 1 1 1 1 1 1 1	Cultivation/ Nursery/ Jhuggi/Religious Structure	20.09

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Sl. No.	Plan No.	Description	Date		No. of Structures	Type of Structure	Area (Approx.)	Remarks
			Start	End				
23	Horticulture Division 9	Eco-Tourism Area	12/1/2024	12/2/2024	1			
24	SE/HCD-10	Religious Structure near Old Wazirabad Barrage has been carried out by DDA	3/20/2023	12/12/2024	1	Jhuaga Religious Structure - 5 No	2.47 (Acres approx)	
25	HD - IV	Green area (Distt park) behind ALLMS Trauma center	11.12.2024			Religious Structure	0.0158	
26	HD-VII	Green area water body at Mandawall Fazalpur	13.12.2024			Shan Temple	0.002	
27	HD-VII	NH-24 to D.N.D. Flyover(Eastern Bank) (Mayur Nature Park)	12/30/2024			Unauthorized cultivation	0.89	
28	FF/HCD-6	Green Area (Distt. Park) Behind ALLMS Trauma Center	11.12.2024			1 Nos Shiv Temple, 1 Nos Statue of Sadhu, 3 Nos Shivaling, 1 Nos statue of Shri Mata, 1 Nos Statue of Hanuman Ji, 1 Nos Statue of Ram Garbar and other structures	0.0158	
29	FF/HCD-6	DDA LAND AT SANJAY LAKE	11.12.2024			Unauthorized religious structures	Nil	
		DDA Land at Park and RSP & CGHS at mayur vihar phase-1	11.12.2024			Unauthorized religious structures	Nil	
		DDA Land at Green area water body at Mandawall Fazalpur	11.12.2024			Unauthorized religious structures	Nil	
		DDA Land at Green area water body at Mandawall Fazalpur	13.12.2024			Unauthorized religious structures	0.002	
30	FE/HCD-9	DDA Land at Park and RSP & CGHS at mayur vihar phase-1	14.12.2024			Unauthorized religious structures	Nil	
		Demolition programme in the Yamuna Flood Plain DDA land from Old Iron Bridge to Pushla No 3 Old Usmanpur Village (Eastern Bank)	04-03-2025 & 05-03-2025			Nil	Nil	Removal of Re-encroachers
		Kalindi Aerial Part A+Part B (Baansera)	26.03.2025 & 27.03.2025			Nil	Nil	The Encroachment Removal Programme is not carried out in the last 15 days
Mayur Nature Park	17.03.2025, 18.03.2025, 21.03.2025, 24.03.2025 & 25.03.2025			Nil	Nil			
Hindon Cut	Nil			Nil	Nil			
		Kalindi Biodiversity Park	20.03.2025 & 21.03.2025			Nil	Nil	

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s/c

31	IID IX	Yamuna Flood Plain Area - Yamuna Vanasthali	21 03 2025	1 No Cricket ground, 1 No. Uncongnat demolished and Approx 5 No. Jhuggis, some agricultural land removed	4.00
Total				2010.7778	

S. S. Meena
2025.03.21

Govind S. Meena
Dy. Director (Hort.)HQ.

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पुणे प्रत्यक्ष सल्ला
धमरी नं. 1369
दिनांक 17/12/24

Demolition (O-Zone) Last 3 Years (LM/SEZ)

(Revised)

F11(49)2024/LM/SEZ/DDA/303

Dated: 17/12/2024

S. No.	Village	Khasra no.	Area	Date of Demolition
1.	Jasola	409	5 Bigha (1Acre)	26.10.2023
2.	Madanpur Khadar	481, 482	6 Bigha (1.2 Acre)	12.07.2023.

Dalit
17-12-2024

Kanoongo/LM/SEZ

M/S

Asstt. Director/LM/SEZ

Dy. Director/LM/SEZ

T. Chavhan
17/12/2024

Dy. Director/LMC

DELHI DEVELOPMENT AUTHORITY
LAND MANAGEMENT NORTH-EAST ZONE
ROOM NO. 5 DISTRICT CENTER LAXMI NAGAR
NEW DELHI-110092.

No. F1(Misc.)2024/DD/LM/NEZ/146

Dated: 17.12.2024

To,

The Dy. Director (LMC),
A-Block, 3rd Floor,
Vikas Sadan, INA,
New Delhi-110023

Sub.: Status of demolition in 'O' Zone carried out in previous 03 years from
01.01.2022 to 30.11.2024.

With regard to above cited subject, it is to inform that only one demolition
was carried on Khasra No. 247/1 min Khajuri Khas on 28.02.2024 vide which
encroachment approximately 0.02 acre was removed in 'O' zone area falls under
the jurisdiction of LM/North East Zone, DDA.

Lajin
17/12/2024
Dy. Director (LM) NEZ
Deputy Director
Land Management
(North East Zone) DDA